

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.08.2020 (THURSDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 135 of 2020	Macquarie SBI Infrastructure Investments Pte Ltd. & Ors. Vs. K. Sadananda Shetty & Ors.	Mamu Mishra	Sonam Gupta

For Admission (After Notice)

2.	Comp. App. (AT) No. 61 of 2020	Singhal Finstock (P) Ltd. Vs. ITC Ltd.	Hariom Maheshwari	
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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**